

# CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

C.A. 19/94 in O.A. NO. 29/93

Mr. Kalu Deva

Petitioner

Mr. B.B. Gogia

Advocate for the Petitioner (s)

Versus

Union of India and Others

Mr. B.R. Kyada.

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B. Patel

Vice Chairman.

The Hon'ble Mr. K. Ramamoorthy,

Member (A)

### JUDGMENT

- 1. Whether Reporters of Local papers may be allowed to see the Judgment?
- 2. To be referred to the Reporter or not?
- 3. Whether their Lordships wish to see the fair copy of the Judgment?
- 4. Whether it needs to be circulated to other Benches of the Tribunal?

No

Mr. Kalu Deva Village Chiyavad Taluka Wankaner District Rajkot.

Applicant.

Advocate

Mr. B.B. Gogia

#### Versus

- Shri N.C. Bindlish
   The Divisional Railway Manager
   Western Railway, Rajkot.
- Shri Siddiqi
   The Chief Permanent Way Inspector
   Western Railway, Rajkot.
- 3. Shri M.B. Vijay The Senior Divisional Mngineer (Head Quarters) Western Railway. Rajkot.

Respondents.

Advocate Mr. B.R. Kyada.

## ORAL JUDGMENT

In

Date: 19-4-1994.

#### C.A. 19/94 in O.A. 29/93.

Per Hon ble Shri N.B. Patel

Vice Chairman

Reply with Annexures taken on record. The reply filed by the respondents shows that they have already informed the applicant by Registered A.D. letter dated 3-12-1993 that he is not likely to get re-employment in foreseeable future and that when his turn arrives for re-employment he will be informed by Registered Post about the same. A copy of the letter said to have been sent to the applicant is annexed as Annexure R-2. These steps taken by the respondents comply with the order dated 21-9-1993 passed by the Tribunal in the Review Application



been better if the Administration had disclosed to the applicant the Serial Number at which his name is placed on the Live Register of Ex-Casual Labourers. It is expected that the respondents will now inform the applicant within two weeks hereof the number at which his name is entered on the said Register. With these observations present C.A. stands disposed of. Mr. Shevde who is present on behalf of Mr. Kyada is requested to entrust upon the concerned authority to see that expectations expressed by us above comes true.

(K. Ramamoorthy)
Member (A)

(N.B. Patel) Vice Chairman.

\*AS.